

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 5165/2017

RETAIL SALES MANAGER INDIAN OIL CORPORATION LTD. Appellant(s)

VERSUS

ANIL SINGH & ORS.

Respondent(s)

WITH

C.A. No. 5171/2017 (III-A)

C.A. No. 5170/2017 (III-A)

Date : 16-02-2018 This appeal was called on for hearing today.

For Appellant(s) MS. Mala Narayan, Adv.
 Mr. Rahul Narayan, AOR

Mr. Yasir Rauf, Adv.
Mr. Shailendra Sharma, Adv.

Mr. T. Mahipal, AOR
Mr. Gaurav Sharma, AOR

For Respondent(s) Mr. Gaurav Sharma, AOR
 Mr. T. Mahipal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No(s). 5165/2017

Respondent no. 1 has already filed counter affidavit.

Respondent no. 2 has failed to file counter affidavit.

None appears on behalf of other respondents, despite due service.

Civil Appeal No(s). 5170/2017

Respondent no. 1 has failed to file counter affidavit.

None appears on behalf of other respondents, despite due service.

Civil Appeal No(s). 5171/2017

Respondent no. 1 has failed to file counter affidavit.

None appears on behalf of other respondents, despite due service.

Registry to process all these matters for listing before Hon'ble Court.

SANJAY PARIHAR
Registrar